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		Bose Institute (DST) Indian Association for Cultivation of Science (DST) SN Bose National Centre for Basic Sciences (DST)

CSIR : Council of Scientific & Industrial Research

DBT : Department of Biotechnology

DST : Department of Science & Technology

#### **Pulse Polio**

2921. SHRI V. SREENIVASA PRASAD : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government are aware of the misuse of funds in Polio Pulse campaign held in two states in October 2 and December 4, 1994;

(b) if so, the total funds allocated by the Union Government, WHO and Voluntary Organisations to the Delhi Government for the campaign;

(c) whether the Delhi Government have misused the funds;

(d) if so, whether the Union Government propose to investigate the matter; and

(e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) No, Sir.

(b) Cash funds were not allocated by the Government of India, WHO and Voluntary Organisations to the Government of National Capital Territory of Delhi.

(c) to (e). Do not arise.

#### **Radioactive Exposure**

2922. SHRIMATI PRATIBHA DEVISINGH PATIL :

SHRI DHARMANNA MONDAYYA SADUL :

Will the PRIME MINISTER be pleased to state :

(a) whether the Tata Memorial Hospital, Bombay has conducted any study on employees of both the Bhabha Atomic Research Centre and Tarapur Atomic Power Station to identify malignant tumours associated with radioactive exposure :

(b) if so, the details of the report; and

(c) action proposed to be taken by the Government for the health of employees?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). The Nuclear Power Corporation of India Limited has entered into a consultancy service contract with the Tata Memorial Hospital for conducting epidemiological studies for radiation occupational workers and their families at Tarapur Atomic Power Station. However, in the case of employees of Bhabha Atomic Research Centre no study is being conducted by the Tata Memorial Hospital.

(c) The Government has already got a well established health and safety programme to take care of the health of its employees. Hospital facilities have been established at all operating power stations wherein periodical medical examination of all employees is done.

#### **Panchayat Election**

2923. SHRI M.V.V.S. MURTHY :

SHRI SULTAN SALAHUDDIN OWASI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Election Commission has revised policy measures to help States to local Panchayat elections where it was not held so far;

(b) if so, the details thereof; and

(c) the extent to which this revised policy will help the State Governments to conduct the Panchayati elections?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) No, Sir. Election Commission of India is not entrusted with the responsibility to help states in conducting panchayat elections. The states have their own State Election Commission under Article 243K to control, supervise & conduct elections to local bodies.

(b) and (c). Does not arise.

[Translation]

#### **Harnessing of NCES in Bihar**

2924. SHRI PREM CHAND RAM : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal for the development of Non-Conventional Energy Sources in the flood affected areas of Bihar;

(b) if so, whether the Government propose to open power stations based on solar energy in villages in Navada district also; and

(c) if so, the amount proposed to be spent for this purpose and the time by which this work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) to (c). A proposal for setting up a 10 KW Solar Photovoltaic (SPV) Power Project at village Pursottampur in Vaishali District and another 15 KW SPV Power Project at village Hetanpur in Patna District have been received from the State Government. Central Government provides financial assistance of 50% of the ex-works cost of equipments for such projects. However, there is no proposal under consideration for SPV Power Projects in villages in Navada District.

[*English*]

#### Exports/Software Technology Park

2925. SHRI DATTATRAYA BANDARU : Will the PRIME MINISTER be pleased to state :

(a) the amount of exports by the Indian Software Industry during 1994-95;

(b) the share of small scale sector therein;

(c) whether the National Small Industries Corporation has developed a Software Technology Park in New Delhi; and

(d) the other steps proposed to be taken to boost software/exports by the small sector?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) During the year 1994-95 export of computer software by Indian Software Industry is estimated at Rs. 1535 crore.

(b) Since Software Industry is delicensed and can be set up anywhere, most of the units are not required to be

registered as SSI units. Further, the units located in EPZ, under 100% EOU scheme and under STP schemes are also normally not required to register themselves as SSI units. However, based on the information available in the Electronics and Computer Software Export Promotion Council (ESC) it is estimated that the share of small scale sector in the export of computer sector may be approx. 5-10% of the total software export from the country.

(c) Yes, Sir. The National Small Industries Corporation would be providing infrastructure facilities to the 100% Software Exporting Units operating under the STPI Scheme.

(d) The small scale sector is given due preference in all the activities of the ESC like participation in international exhibitions, representation in trade delegations and any other promotional activity initiated by the Council. However, there is no proposal from the small scale sector to initiate any further steps in this regard.

[*Translation*]

#### Residential Accommodation

2926. DR. P.R. GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) whether there is actual shortage of residential accommodation for married army personnel in most of the units of armed forces;

(b) if so, whether Government propose to acquire such accommodation on rent till the construction of sufficient number of such flats;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Yes, Sir. Shortage in government married accommodation is being met by way of hiring. Permission is also given to the officers to hire houses on rent reimbursement basis. Personnel below officer rank are given Compensation in Lieu of Quarters.

(c) and (d). Hiring is being resorted to at almost all the military stations all over India.